

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1609
ANSWERED ON 10.02.2022

ELECTRIFICATION THROUGH SOLAR ENERGY

1609. SHRIMATI SANGEETA KUMARI SINGH DEO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether all the anganwadis, health centres, schools, panchayat offices, railways and bus stations in rural areas of the country are electrified through solar energy and if so, the details thereof, State/UT-wise;
- (b) whether the Government proposes to encourage their electrification through solar energy in rural areas of the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has encouraged power distribution companies to fund rural electrification by solar energy through Corporate Social Responsibility (CSR) initiative;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government has considered counting solar energy power generation in rural areas for Renewable Purchase Obligations (RPOs); and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy has provided financial support for electrification of various public service institutions including anganwadis, health centres, schools, panchayat offices, railways and bus stations in rural areas of the country under Off-grid and Decentralized Solar PV Applications Programme and Rooftop Solar Programme. State/UT-wise details of capacity installed through financial support under the above-mentioned programmes are placed at **Annexure**.

(d) & (e) As per Schedule VII of the Companies Act, 2013, activities towards "ensuring environmental sustainability" is one of the key activities allowed under CSR. This provision encourages companies, including the power distribution companies to fund rural electrification by solar energy through their CSR funds.

(f) & (g) Solar power generation projects installed in rural areas of the country can also be considered for fulfilment of Renewable Purchase Obligations (RPO) by the respective Distribution companies.

Annexure mentioned in part (a) of the unstarred Lok Sabha Question No. 1609 to be answered on 10.02.2022

Solar PV capacity installed through financial support under Off-grid and Decentralized Solar PV Applications Programme and Grid-connected Rooftop Solar Programme as on 31.12.2021

S. No.	States	Off-grid Solar Power Packs installed (MW)	Grid-connected Rooftop Solar Plants installed (MW)
1.	Andhra Pradesh	3.82	77.77
2.	Arunachal Pradesh	0.96	0.22
3.	Assam	1.61	20.09
4.	Bihar	6.91	7.27
5.	Chhattisgarh	31.37	9.90
6.	Delhi	1.27	129.70
7.	Goa	0.03	0.66
8.	Gujarat	13.58	1251.40
9.	Haryana	2.32	89.15
10.	Himachal Pradesh	1.91	17.87
11.	Jammu & Kashmir	8.13	14.43
12.	Jharkhand	3.77	17.00
13.	Karnataka	7.85	33.56
14.	Kerala	16.27	30.58
15.	Madhya Pradesh	3.65	72.58
16.	Maharashtra	3.86	144.43
17.	Manipur	1.58	4.96
18.	Meghalaya	2.00	0.04
19.	Mizoram	3.89	1.33
20.	Nagaland	1.51	0.08
21.	Odisha	2.32	14.25
22.	Punjab	2.07	61.43
23.	Rajasthan	30.45	102.02
24.	Sikkim	0.85	0.06
25.	Tamil Nadu	13.05	67.19
26.	Telangana	7.45	72.41
27.	Tripura	0.87	3.11
28.	Uttar Pradesh	10.64	138.04
29.	Uttarakhand	4.06	47.14
30.	West Bengal	1.73	35.49
31.	Andaman & Nicobar	0.17	4.59
32.	Chandigarh	0.73	33.73
33.	Lakshadweep	2.19	0.00
34.	Puducherry	0.12	1.59
35.	Others	23.89	0.00
	Total	216.88	2504.07